

to know from the hon. Minister whether it is a fact that the cooperative sugar factories have constantly shown a higher rate of recovery of sugar than the sugar factories in the private sector. So much so that even the Tariff Commission and the Bhargava Commission have made a comment that in the private sector sugar mills, the recovery of sugar from cane goes on declining. Therefore, either the private sugar mills are inefficient technically or they are concealing the actual recovery. In view of this, will it not be correct for the Government to strike off the old policy and stop giving any new licences to the sugar mills in the private sector?

RAO BIRENDRA SINGH: Sir, there is no substantial change in the policy of the Government. Wherever there are applications in the cooperative sector, they will certainly be given preference and the Government's policy has not gone in favour of the private sector. That is the wrong impression. After cooperatives we wait for State undertakings to take up setting up of factories in areas where there is availability of sugarcane. I am not in a position to make a general statement as to which sector has better recovery. It differs from mill to mill. Some cooperative sugar mills are doing well, some private sugar mills may be doing well, in the public sector also some mills may be doing better than even the cooperatives.

श्री योगेन्द्र शर्मा : मान्यवर, मैं मंत्री महोदय से (Interruptions) बहुत हल्ला हो रहा है . . .

SHRI KALYAN ROY: It is not expected of the Minister of Parliamentary Affairs to go like this. What is this? (Interruptions). What is he doing? Questions are being asked and he is going hither and thither. (Interruptions).

MR. CHAIRMAN: I am sorry to say that the Question Hour is over. I shall now proceed to the next item.

## WRITTEN ANSWERS TO QUESTIONS

### Laying of water mains in unapproved colonies in Delhi

\*102. SHRI MAHENDRA MOHAN MISHRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what are the names of unapproved colonies in Delhi the residents of which have deposited 10 per cent cost with the Municipal Corporation for laying of water-mains during the year 1980;

(b) what are the names of such colonies where water mains have so far been provided; and

(c) by when the work relating to laying of water mains is likely to be completed in the other colonies for which 10 per cent cost has already been deposited?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SEITHI): (a) There is only one such colony viz. Shivaji Park Extension.

(b) Water mains have not so far been provided in the colony.

(c) The work of laying of water mains in Shivaji Park Extension is likely to be taken up as early as possible.

### Complaints from the residents of Sarojini Nagar, New Delhi

\*103. SHRI LAL K. ADVANI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have recently received complaints from the residents of Sarojini Nagar a Government Colony, New Delhi regarding nuisance caused by some residents of the nearby Pilang Village; and

(b) whether Government propose to build a boundary wall or barbed wire to check the trespassing of stray animals from the village through the